

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 263
144(ND)2012

IN THE MATTER OF:

M/s. Pitambara Books Pvt. Ltd. ... Applicant/Petitioner

Versus

M/s. Fortune Developers ... Respondent
International Pvt. Ltd & Ors.

Under Section: 397-398

Order delivered on 12.01.2021

CORAM:


SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Ms. Nalini Advocate for the Petitioners

ORDER

Renotify on 24.03.2021.


T.S. Singh
(Court Officer)